

HIGH COURT OF JUDICATURE AT PATNA

Notice for interaction with bidders

In continuation of the courts notice dated 30.08.2024(**Tender Notice 01/2024-25(A.D. Gen.)**), it is informed to all the bidders to present themselves for the process of interaction with the Hon'ble Committee which is scheduled to be held on **13.11.2024 at 4 :30 PM in the meeting room of the Patna High Court** . It is further informed that in case of non- presence of the bidders in the process of interaction, the quotation of the firm may be disqualified.

All the participants/their representatives are to ensure their presence on the aforesaid date in the meeting room of the Patna High Court.



Registrar General I/c

Patna High Court, Patna

Patna: 30.10.2024